GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 665 TO BE ANSWERED ON FEBRUARY 04, 2021

HERITAGE CONSERVATION OF CENTRAL VISTA

NO. 665 SHRIMATI MALA ROY :

Will the MINISTER OF HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the measures taken for heritage conservation in the Central Vista region; and
- (b) the details of clearances obtained and awaited for the Central Vista Redevelopment Project?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a): All listed Heritage buildings, precincts in the Central Vista region shall be protected and any renovation / retrofitting work shall be taken up after approval of Heritage Conservation Committee (HCC).

(b): All clearances for construction of new Parliament Building have been obtained. Clearances for other projects as part of Central Vista Redevelopment, as applicable, will be taken as per extant regulations.
